

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:5586  
ANSWERED ON:28.04.2015  
REARING OF UNPRODUCTIVE CATTLE  
Raju Shri Gokaraju Ganga

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is considering to give incentive to farmers to keep and rear unproductive cattle in the wake of the Government's initiative of 'Save Cow', and enactment and implementation of anti-slaughter laws;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to protect the farmers from the burden of feeding and for the welfare of unproductive bovine population?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE (SHRI MOHANBHAI KUNDARIYA)

(a) to (c) Animal Husbandry is a State subject and as per the allocation of business rules the Department of Animal Husbandry Dairying and Fisheries in the Ministry of Agriculture has not been allotted mandate to take up animal welfare issues and this is the mandate of Animal Welfare Board of India (AWBI) in the Ministry of Environment and Forests. In order to compliment and supplement the efforts made by the States, the Animal Welfare Board of India (AWBI) is implementing Central Sector Schemes having provisions for shelter houses and welfare of stray and unproductive animals including cattle.